

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal Nos. 218 and 219 of 2013

Dated : 22<sup>nd</sup> November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Ramgad Minerals & Mining Ltd. ...Appellant(s)  
Versus

Karnataka Electricity Regulatory Commission  
& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu  
Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Mr. A.M. Shodhan Babu for R-2

ORDER

Written Submissions have been filed by the learned counsel for the Appellant today.

***Judgment is Reserved.*** It is open to the learned counsel for the Respondent to file the Additional Written Submissions, if any, within a week after serving copy on the other side.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

ts/js